

**SHRI VAYALAR RAVI** As far as the privilege s concerned, I will discuss with you

**MR SPEAKER** Kindly repeat the question Otherwise, it will lapse under the rules

**SHRI VAYALAR RAVI** Yes Sir  
**MR SPEAKER** Now Papers Laid on the Table **Shri Patnaik**

12 02 hrs

**PAPERS LAID ON THE TABLE**

**REVIEW ON AND ANNUAL REPORT ETC. OF KUDREMUKH IRON ORE COMPANY LTD BANGALORE AND A STATEMENT**

**THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK)** I beg to lay on the Table —

(1) A copy each of the following papers (Hindi and English version) under sub-section (1) of section 619A of the Companies Act, 1956 —

(i) Review by the Government on the working of the Kudremukh Iron Ore Company Limited, Bangalore for the year ended 31st March 1977

(ii) Annual Report of the Kudremukh Iron Ore Company Limited Bangalore for the year ended 31st March 1977 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons or delay in laying the above documents

[Placed in Library See No LT-1978/78]

**ANNUAL REPORT OF COAL MINES LABOUR WELFARE ORGANISATION FOR 1976-77**

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) SIR,** ON BEHALF OF THE MINISTER OF

**STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI)** I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the activities of the Coal Mines Labour Welfare Organisation for the year 1976-77. [Placed in Library See No UT-1879/78]

**PROFIT AND LOSS ACCOUNT ETC OF TELECOMMUNICATION BRANCH OF INDIAN POSTS AND TELEGRAPHS DEPT FOR 1975-76**

**THE MINISTER OF COMMUNICATIONS (SHRI BRIJLAL VERMA),** Sir on behalf of the Minister of State in the Ministry of Communications (Shri Narhari Prasad Sukdeo Sai) I beg to lay on the Table a copy of the Profit and Loss Accounts and Balance Sheet (On accrual basis) of the Telecommunication Branch of the Indian Posts and Telegraphs Department for the year 1975-76 (Hindi and English versions) [Placed in Library See No LT-1880/78]

**PAPERS UNDER EMPLOYEES' STATE INSURANCE ACT**

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA)** Sir on behalf of the Minister of State in the Ministry of Labour and Parliamentary Affairs (Dr Ram Kirpal Sinha) I beg to lay on the Table —

(1) A copy each of the following papers (Hindi and English versions) under sub-section 36 of the Employees' State Insurance Act 1948 —

(i) Annual Report of the Employees' State Insurance Corporation New Delhi for the year 1976-77 [Placed in Library See No LT-1881/78]

(ii) Financial Estimates and Performance Budget of the Employees' State Insurance Corporation New Delhi for the year 1978-79 [Placed in Library See No LT-1882/78]